

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

LOK SABHA

UNSTARRED QUESTION NO. †186

**TO BE ANSWERED ON MONDAY, 14th September, 2020/23 Bhadrapada, 1942
(SAKA)**

Financial Assistance to States

†186. SHRI KRUPAL BALAJI TUMANE:

SHRI OMPRAKASH BHUPALSINH alias

PAWAN RAJENIMBALKAR:

Will the Minister of FINANCE be pleased to state:

- a) the financial assistance provided by the Government to the States particularly Maharashtra to safeguard themselves against covid-19;
- b) whether the Government proposes to provide more central financial assistance to the States in view of the increasing cases of Covid-19 in the country and if so, the details thereof;
- c) whether the State Governments have requested for more financial assistance;
- d) if so, the action taken by the Government in this regard; and
- e) the details of the financial assistance provided by the Union Government for safeguarding against covid-19; State and amount-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a) to (e) In the view of unprecedented COVID-19 pandemic, the Department of Expenditure has released the central share of State Disaster Response Fund (SDRF) to the States including Maharashtra in the first week of April 2020. A total amount of Rs.11,565.93 crore was released to the States including Rs.1611 cores to the State of Maharashtra. State wise SDRF funds released for the year 2020-21 (upto 31.08.2020) is at **Annex-I**.

Further, to provide additional resources to States to fight against COVID-19 pandemic and considering the request of the States for relaxation of the existing Fiscal Responsibility and Budget Management Act (FRBM) limit of 3 percent of Gross State Domestic Product (GSDP), additional borrowing limit of up to 2 percent of GSDP has been allowed to States for the year 2020-21. Out of the additional borrowing limit of 2 percent of GSDP allowed to States, consent of 0.50 percent of GSDP amounting to Rs. 1,06,830 crore has already been issued to the States including the consent of Rs.15,394 crores to the State of Maharashtra to raise Open Market Borrowing (OMB) during the year 2020-21 . State-wise and amount-wise details of additional borrowing consent of 0.50 percent of GSDP issued to the States for the year 2020-21 (upto 31.08.2020) are at **Annex-II**.

**Annex-I referred to in part (a) to (e) of the reply to Lok Sabha Unstarred question no.
†186 for 14.09.2020**

Funds released to State under SDRF for the year 2020-21 (upto 31.08.2020)

Sl. No.	State	Amount (Rs. in crore)
1	Andhra Pradesh	559.50
2	Arunachal Pradesh	125.00
3	Assam	386.00
4	Bihar	708.00
5	Chhattisgarh	216.00
6	Goa	6.00
7	Gujarat	662.00
8	Haryana	245.50
9	Himachal Pradesh	204.50
10	Jharkhand	284.00
11	Karnataka	791.00
12	Kerala	157.00
13	Madhya Pradesh	910.00
14	Maharashtra	1611.00
15	Manipur	21.00
16	Meghalaya	33.00
17	Mizoram	23.50
18	Nagaland	20.50
19	Orissa	802.00
20	Punjab	325.93
21	Rajasthan	740.50
22	Sikkim	25.00
23	Tamil Nadu	510.00
24	Telangana	224.50
25	Tripura	34.00
26	Uttar Pradesh	966.50
27	Uttarakhand	468.50
28	West Bengal	505.50
	Total	11565.93

**Annex-II referred to in reply of part (a) to (e) of Lok Sabha Unstarred question no.
†186 for 14.09.2020**

**Details of additional borrowing permission of 0.50 percent of GSDP issued to the States
for the year 2020-21 (upto 31.08.2020)**

Sl. No.	State	Amount (Rs. in crore)
1	Andhra Pradesh	5,051.00
2	Arunachal Pradesh	143.00
3	Assam	1,869.00
4	Bihar	3,231.00
5	Chhattisgarh	1,792.00
6	Goa	446.00
7	Gujarat	8,704.00
8	Haryana	4,293.00
9	Himachal Pradesh	877.00
10	Jharkhand	1,765.00
11	Karnataka	9,018.00
12	Kerala	4,522.00
13	Madhya Pradesh	4,746.00
14	Maharashtra	15,394.00
15	Manipur	151.00
16	Meghalaya	194.00
17	Mizoram	132.00
18	Nagaland	157.00
19	Odisha	2,858.00
20	Punjab	3,033.00
21	Rajasthan	5,462.00
22	Sikkim	156.00
23	Tamil Nadu	9,627.00
24	Telangana	5,017.00
25	Tripura	297.00
26	Uttar Pradesh	9,703.00
27	Uttarakhand	1,405.00
28	West Bengal	6,787.00
	Total	1,06,830.00